

### Price-rise of fertilizers

3292. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government has decided to bring urea also under Nutrient Based Subsidy (NBS) Scheme along with decontrolled potassic and phosphatic nutrients;

(b) if so, the details thereof;

(c) whether Government is aware that prices of fertilizers have gone up considerably in the market since then to the detriment of farmers; and

(d) if so, the details of the prices of DAP, MOP, SSP and urea before the prices were decontrolled and the present prices of these fertilizers?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) A proposal for Nutrient Based Subsidy (NBS) for urea sector is under consideration of Government.

(c) Under Nutrient Based Subsidy (NBS) policy for decontrolled Phosphatic & Potassic fertilizers (w.e.f. 1.4.2010), NBS is fixed by the Government by taking into consideration the affordability of the farmer and prevalent price level of fertilizers and fertilizer inputs in the international market. Since under NBS policy, subsidy is fixed for a year, the increase or decrease in prices of fertilizers and its raw materials have an impact on MRP of these fertilizers which is fixed by the companies. The international prices of fertilizers and its raw material in the year 2011 have increased substantially as compared to the year 2010.

(d) The MRP of DAP, MOP, SSP and Urea before 1-4-2010 (before decontrol of all fertilizers except Urea) and present prices are as under:

Sl.No.	Grade of Fertilizers	MRP during 1.4.2009 to 31.3.2010	MRP from 1.4.2010 (Kharif) 2010	MRP during Rabi 2010-11	MRP during Kharif 2011 as per FMS
1	2	3	4	5	6
1.	DAP (indigenous)	9350	9950	10750	117/65/12500
	DAP (Imported)	9350	9950	9950	12000

1	2	3	4	5	6
2.	MOP	4455	5055	5055	6000/6064
3	SSP	4600	3200	3200	4200
4	UREA	4830	5310	5310	5310

**Allocation of natural gas to fertilizer sector**

3293. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has sorted out various issues with Ministry of Petroleum & Natural Gas for allocation of natural gas to fertilizer sector and fulfil demand of fertilizer units for 15 year long term gas procurement contract;

(b) if so, the details thereof;

(c) whether Government encourages fertilizer producers to use LNG for their important raw materials despite the fact that it is costlier and may increase prices of fertilizers;

(d) whether Government has approached to Ministry of Petroleum & Natural Gas for allocation of gas for ambitious expansion projects of PSU/Co-operative fertilizer producers of Gujarat; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) Ministry of Petroleum & Natural Gas has intimated that it was decided in the meeting of Empowered Group of Ministers (EGoM) on pricing and commercial utilization of Gas under NELP held on May 28, 2008 that demand emanating beyond 2008-09 from de-bottlenecking of and expansion of fertilizers plants, conversion of naphtha based & fuel oil based fertilizer based plants and revival of closed fertilizer plants would be given highest priority at that stage and will be met from production in subsequent years. Further, in the EGoM meeting held on October 27, 2009, it was decided that such plants would be supplied natural gas as and when they are ready to utilize the gas, subject to availability. In the last meeting of EGoM held on July 28, 2010, the EGoM has noted the projections regarding total availability of indigenous natural gas from all sources in the coming years, wherein the additional requirement of natural gas projected by *inter alia* Department of Fertilizers on account of conversion of existing naphtha based and fuel oil based urea plants to gas, expansion of & revamp of existing plants, revival of closed units and Greenfield units was also noted by the EGoM.